## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 229/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Lodha & Shah Builders

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Alpana Ghone
Sunita Chavan

i/b. Applicant

Shruti Kelji

<u>ORDER</u>

CSA 224/230-232/NCLT/MB/MAH/2017

CSA 225/230-232/NCLT/MB/MAH/2017

CSA 229/230-232/NCLT/MB/MAH/2017

CSA 537/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)